

ITEM NO.3
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 36/2021

ATAR PAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 18608/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 22674/2020 - GRANT OF BAIL

IA No. 104499/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-02-2021 These matters were called on for hearing today.

For Appellant(s)

Mr. Narender Kumar Verma, AOR

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Mr Yagyavalkya Singh, Adv.
Ms Shivranjani Ralawata, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Not connected.

Ld. Counsel for the appellant has not filed spare copies,
as such, registry to process the matter for listing before the
Hon'ble Judge in Chamber for orders.

RAJESH KUMAR GOEL
Registrar